NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 105/2016

Present:1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (T) Shri S. Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th May, 2017, 10.30 A.M

| Name of the Company Under Section | | Rajendra Prasad ParmanandkaVersus- B.P.Projects Pvt.Ltd. 433,434 | | |
|-----------------------------------|--|--|--|--|
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ORDER

Nobody responded from both sides.

Petitioner is directed to file two additional copies of the petition.

List the matter on 14/07/2017.

(S. Vijayaraghavan) Member (T)

(Vijai Pratap Singh) Member (J)

SD